

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

(IB)-348(ND)/2017

**CORAM:**

**PRESENT: MR. L.N. GUPTA  
HON'BLE MEMBER(T)**

**CH. MOHD. SHARIEF TARIQ  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.10.2019**

**NAME OF THE COMPANY: M/s. Rachna Sarees Vs. Charming Apparels  
Pvt. Ltd**

**SECTION OF THE COMPANIES ACT: 9 of IBC, 2016**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

**Present:** CS Heerika Shukla, Mr. Rahul Mendiratta, Advocate for  
the RP.  
Mr. Vaibhav Jain, Ms. Lavanya Kaushik, Mr. Shashank  
Pandey, Ms. Bhawna Singh for Mrs. Lakshmi Gurung,  
Sr. Standing Counsel for the ITD.

**ORDER**

Request for an adjournment has been made on behalf of the parties. At  
their request adjourned to 4<sup>th</sup> November, 2019.



**(L.N. Gupta)  
Member (T)**



**(Ch. Mohd. Sharief Tariq)  
Member (J)**